

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 265 OF 2016 &
IA NO. 553 OF 2016**

Dated: 21st December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr.
.... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. Arvind Banerjee

Counsel for the Respondent(s) : Mr. Raunak Jain for R-2

ORDER

List the matter on **07.02.2017**. In the meantime, pleadings
be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg